

P
W.P(C)No. 105 OF 2004
ITEM No.2

Court No. 3

SECTION PIL
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(Civil) No.105/2004

PEOPLE'S UNION FOR CIVIL LIBERTIES

Petitioner (s)

VERSUS

UNION OF INDIA & ANR.

Respondent (s)

(With Appln(s). for directions and intervention)
(For Final Disposal)

Date : 31/08/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s)Mr. Rajinder Sachar, Sr.Adv.
Mr. Sanjay Parikh, Adv.

Mr. Abinash K. Misra, Adv.

Mr. AN. Singh, Adv.

For Respondent (s)Mr. Gulam E. Vahanvati, SG.
No.1: Ms. Sushma Suri,Adv.

Mr. RM. Sharma, Adv.

Mr. Devadatt Kamat, Adv.

For Respondent No.2: Mr. Maninder Singh,Adv.

Mr. KK. Khurana, Adv.

Mr. Angad Mirdha, Adv.

Mr. Saurabh Mishra, Adv.

Mr. Badri Prasad Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. Rajinder Sachar, learned senior counsel appearing for the appellants commenced arguments at 11-25 a.m. and was on his legs when the Court rose for the day. The matter remained spart heard.

(S. Thapar)

PS to Registrar

(V.P. Tyagi)

Court Master